

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-11-2023 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : -----
PETITION NUMBER : CP/48(CHE)/2022
NAME OF THE PETITIONER : Santhi Narayanasamy & another
NAME OF THE RESPONDENT(S) : Shanthi Theatres Pvt Ltd & Others
UNDER SECTION : Sec 58 & 59 of CA, 2013

ORDER

Ld. Counsel Mr. R. Umashankar for the Petitioner. Ld. Counsel Mr. Gautam S Raman for the Respondents.

Ld. Counsels for both sides submit that mediation is going on between the parties.

At joint request, post the petition for hearing on **10.01.2024**.

— sd —

RAVICHANDRAN RAMASAMY
Member (Technical)

Phk

— sd —

JYOTI KUMAR TRIPATHI
Member (Judicial)